

(a) whether the Daitri Iron Ore Mine has commenced mechanised production from June, 1968;

(b) if not, the reasons therefor;

(c) whether the Ore Handling Plant has been commissioned;

(d) the total amount spent so far in the Daitri Iron Ore Project; and

(e) when the export target of 1.5 million tonnes of ore from this project is likely to be achieved ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : (a) No.

(b) The Daitri Iron Ore Mine is being developed by the Orissa Mining Corporation Ltd., which is a Orissa State Government undertaking. The Corporation have indicated the following reasons for not going into production as yet : (i) paucity of funds, (ii) delay in procurement of imported machinery, and (iii) delay in obtaining the scarce materials like Cement and Steel Plates.

(c) No.

(d) Rs. 7.90 crores approximately.

(e) According to present estimates it should be possible to achieve this by 1971-72.

Foreign Collaboration

4111. SHRI MANGALATHUMADAM : Will the Minister of FINANCE be pleased to state :

(a) whether the Government of the Reserve Bank of India has remarked recently that foreign collaboration of industries hamper the flow of foreign exchange earnings of the country; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No such remark of the

Governor, Reserve Bank of India, has come to the notice of the Government.

(b) Does not arise.

Pattern of Fertilizer Production

4112. SHRI HARDAYAL DEVGUN : SHRI R. K. SINHA :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that Government are considering to effect major changes in the pattern of fertilizer production in the country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). No. The Government do, however, encourage the production of complex fertilizers and fertilizers of higher nutrient content wherever possible.

Seizure of Goods by Customs and General Excise Departments

4113. SHRI HARDAYAL DEVGUN : SHRI NATHU RAM AHIRWAR :

Will the Minister of FINANCE be pleased to state :

(a) the main items seized by the customs Department and Central Excise Department during the years 1967-68 and 1968-69 so far and the mode of their disposal;

(b) whether all the goods seized have been disposed of;

(c) if not, the reasons therefor; and

(d) the total value of goods still lying with the Customs Department for disposal ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (d). The information is